

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA (CAA)-43(PB)/2017
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Ultra Tech Steels Pvt. Ltd. And Amrit Plastics Ltd.

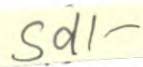
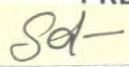
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRINCE MOHAN SINHA	COMPANY SECRETARY	APPLICANT	
2.	DINESH MOHAN SINHA	ADVOCATE	APPLICANT.	

ORDER

Learned Counsel for the petitioner states that an affidavit of the petitioner shall be filed by naming the Sectoral Regulators. Let the needful done within one week.

List on 03.5.2017


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.4.2017